

THE HIGH COURT OF MANIPUR
AT IMPHAL

O R D E R

Imphal, the 7th November, 2025

No. HCM/E-54/2023/Estt.(I)/C/

Hon'ble the Chief Justice is pleased to extend the service of the following 24 (Twenty four) nos. of eSewa Kendra Office Assistants (Contract) till 31st March, 2026 with a fixed remuneration of Rs. 15,000/- (rupees fifteen thousand) only per month.

Sl. No.	Name of e-Sewa Office Assistant	Place of Posting
1	SAPAM REBICCA DEVI	High Court Complex
2	ASHEM DENDO SINGH	High Court Complex
3	ROBERTSON AKOIJAM	Thoubal Court Complex
4	NAOREM BIDYA DEVI	Thoubal Court Complex
5	TONJAM DEVJIT SINGH	Thoubal Court Complex
6	MEITRAM JACKSHOW SINGH	Bishnupur Court Complex
7	A NAOMI	Senapati Court Complex
8	RINGBAMLUNG KAMEI	Tamenglong Court Complex
9	S. THEMMICHON	Ukhrul Court Complex
10	DINESH WAHENGHAM	IE, Cheirap Court Complex
11	DEBIDSON OINAM	IE, Lamphel Court Complex
12	YENGKHOM SONIKA VINCI	IW, Cheirap Court Complex
13	ARIBAM RITCHA DEVI	IW, Lamphel Court Complex
14	MAISNAM SONJOY SINGH	IE, Lamphel Court Complex
15	HEMINLEN HAOKIP	IW, Moreh Court Complex
16	KSHETRIMAYUM SARIKA DEVI	IW, MACT Lamphel
17	MAIBAM DIMBAJIT SINGH	IW, Lamphel Court Complex
18	CHIKAMA PANMEI	IE, Jiribam Court Complex
19	YOGESHCHANDRA YUMNAM	IW, Lamphel Court Complex
20	MEITANGKEISHANGBAM MONICA CHANU	IE, Lamphel Court Complex
21	KAMEI GAIPUILAN	IW, Chandel Court Complex
22	THANGJALAL HAOKIP	Churachandpur Court Complex
23	T ROBERT L.C. MUNG	Churachandpur Court Complex
24	SADOKPAM GILEN MEITEI	Bishnupur Court Complex

NB.:

- (i) The e-Sewa Kendra Office Assistant shall give one-month prior notice before resigning otherwise, he/she shall not be entitled for one-month salary.

Contd...2/-

- (ii) The remuneration of 24(Twenty four) e-Sewa Kendra Office Assistants (Contract) shall be drawn from budget head 2014-00-102-01-04-0-C-02-Wages till 31st March, 2026.

By order etc.,

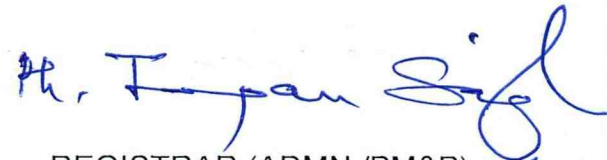
Sd/-

(PH. JAPAN SINGH)
REGISTRAR (ADMN./PM&P)
HIGH COURT OF MANIPUR

Endt. No. HCM/E-54/2023/Estt.(I)/C/ 28141-54
Copy to:

Imphal, the 7th November, 2025

1. The Principal Secretary to Hon'ble Chief Justice, High Court of Manipur.
2. The Private Secretary to Hon'ble Mr. Justice A. Bimol Singh, High Court of Manipur.
3. The Private Secretary to Hon'ble Mr. Justice A. Guneshwar Sharma, High Court of Manipur.
4. The Private Secretary to Registrar General, High Court of Manipur.
5. All District Courts, Manipur.
6. All Registrars, High Court of Manipur.
7. All Joint Registrars, High Court of Manipur.
8. All Deputy Registrars, High Court of Manipur.
9. All Assistant Registrar, High Court of Manipur.
10. The System Analyst, High Court of Manipur.
-for uploading the same in the Official Website of this Registry.
11. The Supdt. (Estt.-I)/(Finance & Accounts), High Court of Manipur.
12. All System Officers.
13. Person(s) Concerned.
14. The Guard File/Concerned file.


REGISTRAR (ADMN./PM&P)
HIGH COURT OF MANIPUR 07/11/25